IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

C.P. 40(ND)/2012

IN THE MATTER OF:

Shri Ramandeep Singh Ahluwalia & Ors.

Applicants/petitioners

v.

0

M/s. Suntime Energy Pvt. Ltd. & Ors.

Respondents

Order under Section 397/398 of the Companies Act

Order delivered on 01.02.2018

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR HON'BLE PRESIDENT

S. K. MOHAPATRA HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Petitioner(s):-

Mr. Saurabh Kalia, Advocate

. . . .

For the Respondent(s):-

Mr. Pervinder, Advocate

Mr. Arun Saxena and Ms. Nalini, Advocates

ORDER

On account of another part heard matter before the Special Bench, the present matter could not be taken up for hearing.

List for arguments on 27.03.2018.

(M. M. KUMAR) PRESIDENT

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)